

for issue of import licences for raw materials under the liberalised policy of the Government of India.

सखीकान्तपुर स्टेशन पर छापा

3411. श्री श्रीकार सिंह :  
श्री हुकम चन्द कच्छबाब :

क्या रेलवे मंत्री 31 मार्च, 1967 के सतारांकित प्रश्न संख्या 280 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उन व्यक्तियों के विरुद्ध जिन्होंने सखीकान्तपुर के स्टेशन मास्टर के कार्यालय पर छापा मारा था, पुलिस द्वारा की जा रही जांच भव पूरी हो गई है; और

(ख) यदि हां, तो उसका ध्यौरा क्या है ?

रेलवे मंत्री (श्री के० मु० पुनावा) :

(क) भभी नहीं ।

(ख) सवाल नहीं उठता ।

टर्बो आस्टरनेटर सैटों का निर्माण

3412. श्री रवि राव :  
श्री मधु सिन्घे :  
श्री जगन्नाथ राव जोशी :  
श्री जर्जुन सिंह ज रेरिया :  
डा० राज बनोहर सोहिया :

क्या औद्योगिक विकास तथा सवसाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने एक कम्पनी को, जो टर्बो आस्टरनेटर सैटों का निर्माण करने की इच्छुक थी, उनका निर्माण न करने का आदेश दिया है;

(ख) क्या यह भी सच है कि उक्त कम्पनी इन सैटों का निर्माण करने में सक्षम है और उधे कच्चे भास के आयात के लिये केवल आवश्यक अनुमति माँडिये; और

(ग) यदि हां, तो इस कम्पनी को टर्बो आस्टरनेटर सैटों का निर्माण करने की अनुमति न देने के क्या कारण हैं ?

औद्योगिक विकास तथा सवसाय-कार्य मंत्री (श्री कच्छबाबूनि भली कच्छबाब) : (क) जी, नहीं, इस प्रकार का कोई भी प्रस्ताव प्राप्त नहीं हुआ है ।

(ख) और (ग) - प्रश्न ही नहीं उठते ।

Export Potential Industries

3413. Shri Ram Kishan Gupta: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that many export-potential industries are not utilising their capacity to produce fully; and

(b) if so, the steps taken to give assistance to such industries?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) Export potential industries are given incentives in the form of cash subsidies. Those of the industries which fall in the list of Priority industries are given raw materials to their full requirements. Others earn import entitlements as per the current Import Trade Control Policy. These entitlements vary from 5 per cent to 50 per cent of the export depending on the industries.

Export of Iron Ore

3414. Shri Ram Kishan Gupta:  
Shri Shukre:

Will the Minister of Commerce be pleased to state:

(a) the steps taken to increase the sale of iron ore in foreign countries;

(b) whether fresh contracts have been concluded with foreign countries in this regard; and

(c) if so, the names of such countries?

The Minister of Commerce (Shri Dinesh Singh): (a) Delegations of the Minerals and Metals Trading Corporation have been visiting a number of foreign countries to push up the sales of iron ore.

(b) Yes, Sir.

(c) Japan, Czechoslovakia, Rumania, Poland, Yugoslavia, Hungary, East Germany and Italy.

#### Import of Chemicals by S.T.C.

3415. Shri Madhu Limaye:

Shri S. M. Banerjee:

Shri George Fernandes:

Dr. Ram Manohar Lohia:

Will the Minister of Commerce be pleased to state:

(a) whether the S.T.C. is importing at present/or was importing recently boric, borace acetic acids and other related chemicals;

(b) whether India has become self-sufficient in this respect;

(c) the foreign exchange spent on this during the last three years;

(d) the reasons for not discontinuing imports; and

(e) whether Government have considered the feasibility of requisitioning part of the indigenous production at prices to be fixed by Government and then selling it whenever prices rose beyond the controlled price?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) While the capacity licensed for Borax and Boric acid would be sufficient to meet internal demands, the country has generally attained self-sufficiency in respect of Acetic acid excepting for negligible quantities of acid not conforming to special specifications.

(c) and (d). Foreign Exchange has to be provided for import of raw materials like Rosorite, Colemanite

and spare parts essentially needed for manufacture of Borax and Boric acid. Like-wise foreign exchange has to be provided for the import of negligible quantities of Acetic Acid not conforming to special specifications. Details about the foreign exchange released for the above purposes are given below:

#### Acetic Acid

1963—64 Rs. 5.41 lakhs

1964—65 Rs. 1.11 lakhs

1965—66 Rs. 1.51 lakhs

#### Borax and Boric acid

1964—65 Rs. 19.68 lakhs

1965—66 Rs. 8.00 lakhs

1966—67 Rs. 59.146 lakhs

As per the present policy import of Acetic Acid, Boric acid and Borax is banned.

(e) No, Sir.

#### Khadi Gramodyog Societies in Rajasthan

3416. Shri Madhu Limaye:

Dr. Ram Manohar Lohia:

Shri S. M. Banerjee:

Shri George Fernandes:

Shri Ram Singh Ayarwal:

Shri Hukam Chand Kachwal:

Will the Minister of Commerce be pleased to refer to the reply given to Unstarred Question No. 864 on the 7th April, 1967 and state:

(a) whether the Khadi and Village Industries Commission has completed the investigation into the complaints regarding corruption and embezzlement in Khadi Gramodyog Societies in Rajasthan;

(b) if so, the result thereof; and

(c) the action taken thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shah Qureshi): (a) to (c). Khadi and Village Industries Commission had received complaints in respect of only one society.